

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-418(ND)/2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2019

NAME OF THE COMPANY: M/s Alloys & Metals (INDIA) V/s. M/s. Hindustan Paper Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

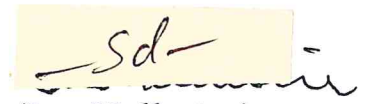
Present for the Petitioner : Mr. Aditya Swarup, Advocate

Present for the Respondent: Mr. Vivek Sibal, Advocate for HPCL

Mr. Sabyasachi Chatterjee, Advocate

ORDER

CA 198/2019 has been filed by the subsidiary company of the Corporate Debtor praying for grant of relief. Notice of this application be issued to the RP/Members of the COC returnable on 27th February, 2019. Dasti.


(Ina Malhotra)
Member (J)